

Name of the Corporate Debtor: RG INFRA-BUILD PRIVATE LIMITED IN LIQUIDATION

Date of Commencement of Liquidation: 16-03-2023; List of Stakeholders as on Date:09.03.2026

Claims from Financial Creditors									
S. No	Date	Name	Claim Received	Claim not Accepted/Withdrawn	Claim Admitted in Liquidation	% share in total amount of claim admitted	Remarks	Identification(Pan or Adhar)	Address
1	9.10.2019	Punjab National Bank	84,668,283.30	84,668,283.30	-	100.00%	PNB assigned the claim to Pridhvi Assets Reconstruction and securitisation Company Ltd (PARAS) on 23.12.2025 but Registered assignment deed received on 06.03.2026 by mail.	Pan No. AAACP0165G	BO: C-3/9 Prashant Vihar(Rohini) Delhi-110085
2	09.03.2026	Pridhvi Assets Reconstruction and securitisation Company Ltd (PARAS)	121,437,592.00	36,769,308.70	84,668,283.30	100.00%	Amount not accepted includes interest calculated from liquidation commencement date to claim assignment date.	CIN: U67120AP2007PLC053327	D No. 1-55,4th Floor, Raja Ptaasadamu Wing-1, Masjid Banda Road, Kondapur, Hyderabad-500084
3	27.04.2023	Atul Paper Pvt Ltd	25,185,025.00	25,185,025.00	-		Claim filed after last date of submission of claim.		
4	5.5.2023/2 5.11.2023	HDFC Bank Ltd	271,452.00	271,452.00	-		HDFC Bank informed the liquidator through mail on 21.11.23 that HDFC Bank loan account has been settled by the co borrowers and the HDFC bank has withdrawn its claim.,	NA	Plot No 31A, Najafgarh Road Industrial area, Tower A 1st Floor, Shivaji Marg, Moti Nagar, Delhi-110015
		Total	231,562,352.30	146,894,069.00	84,668,283.30				